

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT NO. III

IB-1712(ND)/2019

IN THE MATTER OF:

M/s Power2SME Power Ltd.
Vs.
Kagaz print-N-pack India Pvt. Ltd.

...Petitioner

...Respondent

SECTION

Under Section 9 of IBC.

Order delivered on 21.08.2019


Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

For the Petitioner/Operational Creditor :
For the Respondent/Corporate Debtor :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 02.09.2019
due to paucity of time.


(Madhu Narula)
Court Officer

Surjit